

(b) if so, the details thereof and the measures Government is planning to take to curb such unlawful activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) and (b) 'Land' and 'Colonisation' being State subjects, it is the responsibility of States/Union Territories to ensure that housing building construction is done by complying with the construction norms envisaged in States'/UTs' bye-laws.

Investment requirement proposal by IITs

2592. SHRI K. K. RAGESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any decision on meeting the investment requirements submitted by the top IITs to improve their research output, faculty, infrastructure and international outlook has been taken, if so, the details thereof; and

(b) whether any time-frame and criteria have been fixed for assessment and sanctioning of the submissions made by the IITs, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRANATH PANDEY): (a) and (b) The IIT-Council in its 50th Meeting held on 23.08.2016 approved in-principle, the project Vishwajeet which proposed specific interventions for strengthening the 7 IITs namely, IIT-Kharagpur, IIT-Delhi, IIT-Bombay, IIT-Kanpur, IIT-Madras, IIT-Roorkee and IIT-Guwahati to help them to come up into the Top 100 World University Rankings. The concerned IITs have been asked to prepare a plan of action for implementing the Scheme.

Vacant administrative posts in IITs and IIMs

2593. SHRI DILIP KUMAR TIRKEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that in many premier institutes like IITs and IIMs key administrative posts are lying vacant for months together, if so, the details thereof and the reasons therefor;

(b) whether vacancy in key positions is also adversely impacting the functioning and performance of these institutes; and

(c) if so, how Government proposes to address the emerging situation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRANATH PANDEY): (a) to (c) No, Sir. All IITs and IIMs

are headed by competent and senior academicians. However, the process of appointment of Director on a regular basis is going on in (6) IITs and (13) IIMs.

Setting up of new universities

2594. SHRI PARIMAL NATHWANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of existing universities in the country and the intake of students in such universities, State/ UT-wise;

(b) whether the intake of students in higher education is on the rise in the country and if so, the details thereof;

(c) whether Government proposes to provide university status to some colleges so as to meet the shortage in higher education and if so, the details thereof; and

(d) the total number of new universities planned to be set up, State/UT-wise and the estimated number of students likely to be benefited during next three years?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRANATH PANDEY): (a) and (b) As per All India Survey on Higher Education (AISHE) 2014-15, State-wise number of universities and enrolment therein is given in the Statement (*See* below). According to the survey, student enrolment in Institutions of Higher Education has increased significantly as evident from the table given below:

Year	Student Enrolment (In Crore)
2011-12	2.92
2012-13	3.02
2013-14	3.23
2014-15	3.42

(c) and (d) Under Rashtriya Uchchatar Shiksha Abhiyan (RUSA) creation of seven Universities by upgradation of autonomous colleges and eight Universities by clustering of Colleges has been approved.

The Project Approval Board (PAB) of RUSA has approved under the component of 'creation of Universities by upgrading existing autonomous colleges', one each at Karnataka, Madhya Pradesh, Uttar Pradesh, Jharkhand, Puducherry and 2 at Odisha. PAB